NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

> CP No.01/2017 IN RT CP No.92/Chd/Hry/2017

In the matter of

DF Deutsche Forfait AG ...Petitioner

Vs.

Uttam Galva Metallics Ltd. ...Respondent

Mr. Rupinjit Singh, Advocate for Mr. Kanwalvir Singh Kang, Present::

Advocate for the Petitioner

Mr. Anand Chhibbar. Senior Advocate with Mr. Vaibhav Sahni, Advocate for Respondent.

Petitioner has filed affidavit dated 01.09.2017 in compliance with the order dated 01.09.2017 along with track report of the post office and the postal receipt but copy has not been supplied to the counsel opposite. Let the needful be done during the course of the day. Notice of this petition to the respondent and learned Mr. Vaibhav Sahni, Advocate for the respondent has accepted notice. Learned Senior Counsel for the respondent seeks a short date to file reply.

Matter be now listed for arguments on 20.09.2017. The reply / objections, if any, to this petition be filed within 10 days with copy advance to the counsel opposite.

> Sd/-(Justice R.P.Nagrath) Member (Judicial)

September 05, 2017 subbu